

SUPREME COURT OF INDIA

Union of India (UOI)

Vs.

Rapidur (India) Pvt. Ltd.

C.A.No.2329 of 1986

(S.P.Bharucha and K.S.Paripoornan JJ.)

05.11.1996

ORDER

The Text below is only a summarized version of the order pronounced

Supreme Court allowed appeal as the case was covered by Judgment of another case.